## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 330/TT/2023

Subject : Petition for determination of transmission tariff from the COD to

31.3.2024 for three numbers of assets under "System Strengthening Scheme in the Northern Region–XXXVII" (NRSS-

XXXVII).

Date of Hearing : 23.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Power Transmission Corporation of Uttrakhand Limited

(PTCUL) & 15 Others

Parties Present : Shri Venkatesh, Advocate, PGCIL

Shri Anant Singh, Advocate, PGCIL Shri Abhishek Kumar, Advocate, PTCUL Shri Karan Arora, Advocate, PTCUL

Shri Nitish Kumar, PGCIL

## **Record of Proceedings**

The learned counsel for the Petitioner submitted that the Petitioner has filed the true copy of the English translation of the documents pertaining to time overrun as sought vide RoP for the hearing dated 20.2.2025. He further submitted that the pleadings in the matter are complete.

- 2. The learned counsel for PTCUL submitted that a recent development has taken place on the issue of mismatch of the transmission line and prayed to grant time to file the same.
- 3. The Commission acceded to the request and directed PTCUL to file the additional affidavit within two weeks, with an advance copy to the Petitioner. The Commission further directed the parties to file their respective written submissions, if any, within two weeks, with a copy to the other party.
- 4. The Petition will be listed for hearing on **20.6.2025**.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

